

ORISSA HIGH COURT

FILING REPORT AS ON :29/10/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0007835/2020	HEMANT DAS VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	ANGUL TOWN /1109 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0001832/2020
2	BLAPL/0007836/2020	D. DURGA VS STATE OF ODISHA	JULU KHANSAMA VS	BIRMAHARAJPUR /120 /2020 S.D.J.M.,BIRMAHARAJPUR(Sonapur *) GR/0000212/2020
3	BLAPL/0007837/2020	HARIRAM GANDA VS STATE OF ODISHA	DIGAMBAR SETHI VS	ORKEL /13 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) TR/0000018/2020
4	BLAPL/0007838/2020	BANAMALI PRADHAN @ BANU VS STATE OF ODISHA	R.N.MOHANTY VS	SATYABADI /28 /2020 S.D.J.M.,PURI(Puri) GR/0000205/2020
5	BLAPL/0007839/2020	GADA @ GADADHAR NAYAK @ DASARATHI NAYAK VS STATE OF ODISHA	NAYAK SARATHI DAS VS	BAGHAMARI /55 /2020 S.D.J.M.,KHURDA(Khordha *) GR/0000623/2020
6	BLAPL/0007840/2020	DEBENDRA MANDAL VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /112 /2020 ADJ,UMERKOTE(Nabarangapur *) CT/0000032/2020
7	BLAPL/0007841/2020	ANIL SAHANI VS STATE OF ODISHA	S.K.BHANJADEO VS	BORIGUMMA /68 /2018 SESSIONS JUDGE-CUM-SPL.JUDGE,KORAPUT(Koraput) TR/0000016/2018
8	BLAPL/0007842/2020	CHANDAN NAIK VS STATE OF ODISHA	S.K.BHANJADEO VS	ANGUL TOWN /570 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0000898/2020
9	BLAPL/0007843/2020	NABA @ NABINA NAIK @ NAVEENA NAIK VS STATE OF ODISHA	S.K.BHANJADEO VS	ANGUL TOWN /937 /2019 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0002146/2019
10	BLAPL/0007844/2020	SUDARSAN NAIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BANTALA /200 /2020 SPECIAL JUDGE (POCSO), ANGUL(Anugul *) Spl/0000057/2020
11	BLAPL/0007845/2020	PRAMOD KUMAR CHHATOI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BANAPUR P.S. /186 /2020 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *) GR/0000270/2020

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12	BLAPL/0007846/2020	PRITAM MANOHAR PARDESHI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /107 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) TR/0000089/2020
13	CONTC/0004645/2020	DR. ABANI KUMAR SAHU VS SASWAT MISHRA	J.K.KHUNTIA VS	// () //
14	CONTC/0004646/2020	ITISHREE SWAIN VS SASWAT MISHRA	ADV VS	// () //
15	CONTC/0004647/2020	DR.BRIG.BASUDEV ROUTARAY VS PRIYANSHU PAL	SUVASHISH PATTANAİK VS	// () //
16	CONTC/0004648/2020	RENUKA MALLICK VS SATYABRATA SAHU	SUVASHISH PATTANAİK VS	// () //
17	CONTC/0004649/2020	PRASANTA KUMAR SATAPATHY VS CHITTARANJAN PATRA	ADV VS	// () //
18	CONTC/0004650/2020	PRASANT KUMAR DASH VS CHITTARANJAN PATRA	ADV VS	// () //
19	CONTC/0004651/2020	MANOJ KUMAR MISHRA VS CHITTARANJAN PATRA	ADV VS	// () //
20	CONTC/0004652/2020	SUBAS CHANDRA PRADHAN VS CHITTARANJAN PATRA	ADV VS	// () //
21	CONTC/0004653/2020	NIRANJAN BISWAL VS SATYABRATA SAHU	ADV VS	// () //
22	CONTC/0004654/2020	BIJAY KETAN NANDA VS SATYABRATA SAHU	RANJITA PAGAL VS	// () //
23	CONTC/0004655/2020	SAKUNTALA NAYAK	ADV	//

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		VS	VS	()
24	CONTC/0004656/2020	SATYABRATA SAHU DR.SISHIR KUMAR PRUSTY	ADV	//
		VS	VS	()
25	CRLA/0000547/2020	SASWAT MISHRA DHOBA @ BISESWAR SINGH @ BISWESWAR SINGH	SINGH BIHARI SINGH	//
		VS	VS	THUAMUL RAMPUR /29 /2019
26	CRLA/0000548/2020	STATE OF ODISHA MANOJ SAMAL	SRINIBAS SAHOO	SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)
		VS	VS	CT/0000025/2019
27	CRLLP/0000026/2020	STATE OF ODISHA REPUBLIC OF INDIA (CBI)	SARTHAK NAYAK	BHUBAN /320 /2019
		VS	VS	ADDL.SESSION JUDGE-CUM-SPL.JUDGE, KAMAKHYANAGAR(Dhenkanal)
28	CRLMC/0001530/2020	STATE OF ODISHA SUBASH CHANDRA DASH	S.K.NAYAK 2	Spl/0000041/2019
		VS	VS	//
29	CRLMP/0001340/2020	ANUSAYA GOCHHAYAT	S.K.BHANJADEO	A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR(Khordha *)
		VS	VS	TR/0000022/2012
30	CRLMP/0001341/2020	STATE OF ODISHA BIMALA PRUSTY	DEEPANJALI SAHU	BHADRAK TOWN /384 /2019
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak *)
31	CRLMP/0001342/2020	STATE OF ODISHA AMULYA KUMAR MOHANTY	S.K.BHANJADEO	GR/0002372/2019
		VS	VS	//
32	MACA/0000706/2020	STATE OF ODISHA CHITARANJAN @ CHITA RANJAN SWAIN	S.K.BHANJADEO	//
		VS	VS	J.M.F.C.,KHURDA(Khordha *)
33	RVWPET/0000315/2020	STATE OF ODISHA ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	ICC/0000112/2016
		VS	VS	//
34	WA/0000635/2020	KABITA MAHARANA RAJENDRA PR.TRIPATHY	SAMEER KUMAR DAS	II MACT (SD),BERHAMPUR(Ganjam)
		VS	VS	Mac/0000102/2018
		VS	VS	//
		VS	VS	()
		VS	VS	//
		VS	VS	//
		VS	VS	()
		VS	VS	//
		VS	VS	//
		VS	VS	()

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35	WA/0000636/2020	STATE OF ODISHA M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED VS	DEHANTANAIK	// // 0
36	WP(C)/0029238/2020	STATE OF ODISHA UTTAM KUMAR SAHOO VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
37	WP(C)/0029239/2020	STATE OF ODISHA NAKULA NAIK VS	SOMANATH MISHRA VS	// // 0
38	WP(C)/0029240/2020	BHUBANESWAR MUNICIPAL CORPORATION NIRANJAN NAYAK VS	SIDHESWAR MALLIK VS	// // 0
39	WP(C)/0029241/2020	STATE OF ODISHA MANOJ SAHU VS	SUSHANTA KUMAR JOSHI VS	// // 0
40	WP(C)/0029242/2020	STATE OF ODISHA RAMA BHUMIA VS	SIDHESWAR MALLIK VS	// // 0
41	WP(C)/0029243/2020	STATE OF ODISHA RAJESH KUMAR SAHU VS	SUSHANTA KUMAR JOSHI VS	// // 0
42	WP(C)/0029244/2020	STATE OF ODISHA UTTAM KUMAR SAHOO VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
43	WP(C)/0029245/2020	STATE OF ODISHA SATYAM SAHU VS	S.K.JOSHI VS	// // 0
44	WP(C)/0029246/2020	STATE OF ODISHA DHARMA @ DHARMU SAHU VS	AMIT PRASAD BOSE VS	// // 0
45	WP(C)/0029247/2020	STATE OF ODISHA RAMAKANTA MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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46	WP(C)/0029248/2020	RUCHISMITA SAHOO VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
47	WP(C)/0029249/2020	NATABARA MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
48	WP(C)/0029250/2020	AJAY KUMAR MISHRA VS PRINCIPAL SECY TO GOVT. OF ODISHA	SUBRATA MISHRA VS	// 0 //
49	WP(C)/0029251/2020	BANGARI PAULA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
50	WP(C)/0029252/2020	URMILA MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
51	WP(C)/0029253/2020	M/S ULTRATECH CEMENT LTD VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
52	WP(C)/0029254/2020	HIRA BEHERA VS STATE OF ODISHA	N.N.MOHAPATRA VS	// 0 //
53	WP(C)/0029255/2020	RASHMI SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
54	WP(C)/0029256/2020	BINODINI SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
55	WP(C)/0029257/2020	DIBAKAR MUDULI VS COLLECTOR, CUTTACK	ANTARYAMI SWAIN VS	// 0 //
56	WP(C)/0029258/2020	PURNA CHANDRA MOHANTY VS COMPTROLLER AND AUDITOR GENERAL OF INDIA	SAMEER KUMAR DAS VS	// 0 //
57	WP(C)/0029259/2020	SANYASI PADHAN	GITANJALI MAJHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE SUB-COLLECTOR, BOLANGIR		//
58	WP(C)/0029260/2020	BINODA BIHARI MARTHA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
59	WP(C)/0029261/2020	SIBA SANKAR SWAIN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
60	WP(C)/0029262/2020	PRAFULLA KUMAR PADHAN	P.N.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
61	WP(C)/0029263/2020	DUSHMANTA KUMAR GIRI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
62	WP(C)/0029264/2020	BISHNUPRIYA PUROHIT	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
63	WP(C)/0029265/2020	MANOJ KUMAR PATRA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
64	WP(C)/0029266/2020	ANJAN KUMAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
65	WP(C)/0029267/2020	MANORANJAN MAHARANA	NIRANJAN LENKA	//
		VS	VS	0
		DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING		//
66	WP(C)/0029268/2020	SARAT CHANDRA BARAL	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
67	WP(C)/0029269/2020	RUKMINI GIRI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
68	WP(C)/0029270/2020	SARITA KUARNR	KAUSHIK SWAIN	//
		VS	VS	0

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69	WP(C)/0029271/2020	STATE OF ODISHA SUBRAT KUMAR GIRI VS	KAUSHIK SWAIN VS	// // 0
70	WP(C)/0029272/2020	STATE OF ODISHA ANANDA CHANDRA DAS VS	M.UMAKANT SAHOO VS	// // 0
71	WP(C)/0029273/2020	STATE OF ODISHA BIRENDRA KUMAR BARIK VS	KAUSHIK SWAIN VS	// // 0
72	WP(C)/0029274/2020	STATE OF ODISHA SANJAYA KUMAR NAIK VS	K.SWAIN VS	// // 0
73	WP(C)/0029275/2020	STATE OF ODISHA MINATI LENKA VS	KHIROD K. ROUT VS	// // 0
74	WP(C)/0029276/2020	STATE OF ODISHA KRISHNASHIS BEHERA VS	NIRANJAN LENKA VS	// // 0
75	WP(C)/0029277/2020	DIRECTOR GENERAL OF EMPLOYMENT AND TRAINING PUSPANJALI SETHI VS	K.SWAIN VS	// // 0
76	WP(C)/0029278/2020	STATE OF ODISHA SANTOSH KUMAR SAHU VS	KAUSHIK SWAIN VS	// // 0
77	WP(C)/0029279/2020	STATE OF ODISHA GAGAN BIHARI PRADHAN VS	KAUSHIK SWAIN VS	// // 0
78	WP(C)/0029280/2020	STATE OF ODISHA BASUDEV MUNDA VS	KAUSHIK SWAIN VS	// // 0
79	WP(C)/0029281/2020	STATE OF ODISHA MANAGOBINDA BARAL VS SECY. LOKAYUKTA ORISSA	AMIT KUMAR NATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	WP(C)/0029282/2020	BICHITRA KUMAR ROUT VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
81	WP(C)/0029283/2020	PHANINDRA KUMAR DHAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
82	WP(C)/0029284/2020	NIRANJAN DANDASENA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
83	WP(C)/0029285/2020	CHATURI SETH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
84	WP(C)/0029286/2020	SOUMYA SURAVITA SINGH VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// 0 //
85	WP(C)/0029287/2020	BIDYADHAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
86	WP(C)/0029288/2020	GOURAHARI PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
87	WP(C)/0029289/2020	SHANKAR JENA VS THE TAHASILDAR-CUM-MUTATION OFFICER, MAHAKALAPARA TAHSIL	LAMBODAR PRADHAN VS	// 0 //
88	WP(C)/0029290/2020	PRASANNA KUMAR ROUT VS COLLECTOR, JAJPUR	SANGRAM MISHRA VS	// 0 //
89	WP(C)/0029291/2020	BHAGIRATHI SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
90	WP(C)/0029292/2020	PITAMBAR MURMU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
91	WP(C)/0029293/2020	AJATNA KUMAR BISWAL	KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
92	WP(C)/0029294/2020	SK. MOHAMMED ALI ZINNA	KHIROD K. ROUT	//
		VS	VS	()
		STATE OF ODISHA		//
93	WP(C)/0029295/2020	MANAS RANJAN PATNAIK	PURUSOTTAM CHULI	//
		VS	VS	()
		STATE OF ODISHA		//
94	WP(C)/0029296/2020	PV CONSTRUCTIONS	KANANBALA ROY CHOUDHURY	//
		VS	VS	()
		THE EXECUTIVE ENGINEER, RURAL WORKS, ROURKELA		//
95	WP(C)/0029297/2020	SUBRAT KUMAR SWAIN	SAMEER KUMAR DAS	//
		VS	VS	()
		STATE OF ODISHA		//
96	WP(C)/0029298/2020	FAKIR PUJHARI	BINAYAK PR.MOHANTY	//
		VS	VS	()
		SIBA SUARA		//
97	WP(C)/0029299/2020	ALI AHMED	BUDHADEV ROURTRAY	//
		VS	VS	()
		STATE OF ODISHA		//
98	WP(C)/0029300/2020	POULASTI SAHU	KAUSHIK SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
99	WPCRL/0000118/2020	BUDU BAG	S.K.JOSHI	TUREIKELA /129 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	ABLAPL/0013453/2020	DILLIP KUMAR DAS	M.R.KHATUA	CHAULIAGANJA /362 /2020
		VS	VS	J.M.F.C.,CUTTACK SADAR(Cuttack)
		STATE OF ODISHA		GR/0001219/2020
101	ABLAPL/0013454/2020	RAJESH KLUMAR AGRAWAL	SACHIDANANDA PADHEE	SAMBALPUR TOWN /384 /2020
		VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0003770/2020
102	ABLAPL/0013455/2020	BHODEBA @ BHAIRABA BEHERA	S.K.JOSHI	BANGOMUNDA /132 /2020
		VS	VS	J.M.F.C.,KANTABANJI(Balangir)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	ABLAPL/0013456/2020	STATE OF ODISHA RAJESH AGRAWAL @ RAJESH KUMAR AGRAWAL VS	ACHIDANANDA PADHEE VS	GR/0000568/2020 SAMBALPUR TOWN /382 /2020 S.D.J.M.,SAMBALPUR(Sambalpur)
104	ABLAPL/0013457/2020	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	BISWARANJAN DALAI VS	GR/0003710/2020 KUJANGA /273 /2020 J.M.F.C.,KUJANG(Jagatsinghapur *)
105	ABLAPL/0013458/2020	STATE OF ODISHA CHINTU PATEL VS	S.K.JOSHI VS	GR/0000879/2020 BANGOMUNDA /66 /2020 J.M.F.C.,KANTABANJI(Balangir)
106	ABLAPL/0013459/2020	STATE OF ODISHA DEBASMITA DASH VS	BASANTA KUMAR DAS VS	GR/0000279/2020 BARIPADA TOWN /410 /2016 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj)
107	ABLAPL/0013460/2020	STATE OF ODISHA SUDARSAN BEHERA VS	P.K.MALLICK VS	GR/0001474/2016 NIMAPADA /257 /2020 () //
108	ABLAPL/0013461/2020	STATE OF ODISHA MD. GUDDU VS	SOUMYA RANJAN DAS VS	UDITNAGAR /201 /2020 S.D.J.M.,PANPOSH(Sundargarh)
109	ABLAPL/0013462/2020	STATE OF ODISHA JANMAJAYA BAGAR VS	UDITRANJAN JENA VS	GR/0001308/2020 MELCHHAMUNDA /26 /2017 A.D.J.,PADAMPUR(Bargarh *)
110	ABLAPL/0013463/2020	STATE OF ODISHA CHINTU PATEL VS	S.K.JOSHI VS	GR/0000075/2017 BANGOMUNDA /20 /2020 J.M.F.C.,KANTABANJI(Balangir)
111	ABLAPL/0013464/2020	STATE OF ODISHA R.LAXMI NARAYAN @ NARANA ANNA VS	SMRUTI RANJAN PATI VS	GR/0000086/2020 SATYABADI /339 /2020 SPECIAL JUDGE, PURI(Puri)
112	ABLAPL/0013465/2020	STATE OF ODISHA ASHUTOSH @PINTU SAMANTARAY VS	P.K.MOHAPATRA VS	Spl/0000109/2020 KHURDA P.S. /105 /2019 S.D.J.M.,KHURDA(Khordha *)
113	ABLAPL/0013466/2020	STATE OF ODISHA SATYARATA NAYAK VS STATE OF ODISHA	R.N.MOHANTY VS	TR/0000018/2019 CHAULIAGANJA /231 /2019 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001263/2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	ABLAPL/0013467/2020	BHAGIRATHI NAYAK VS STATE OF ODISHA	R.N.MOHANTY VS	JODAPADAR /142 /2020 S.D.J.M.,PURI(Puri) GR/0002849/2020
115	ABLAPL/0013468/2020	NRUSINGHA MANGARAJ VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	PARADEEP LOCK /193 /2020 J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000895/2020
116	ABLAPL/0013469/2020	NARAHARI BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	BODEN /132 /2020 JMFC, BODEN(Nuapada *) CT/0000124/2020
117	ABLAPL/0013470/2020	DEBASIS SAMANTARAY @CHINMAYA SAMANTARAY VS STATE OF ODISHA	DEBANKANTA BARIK VS	/ /0 () //
118	ABLAPL/0013471/2020	NISA SAHOO VS STATE OF ODISHA	SRINIBAS SAHOO VS	TIGIRIA /92 /2020 J.M.F.C.,TIGIRIA(Cuttack) CT/0000092/2020
119	ABLAPL/0013472/2020	MIR JABIR VS STATE OF ODISHA	Sibananda Patra VS	PURI SADAR /302 /2020 S.D.J.M.,PURI(Puri) GR/0002914/2020
120	ABLAPL/0013473/2020	SUBHRA PRASAD SINHA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	MAHILA P.S. BUXIBAZAR /85 /2020 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) CT/0000161/2020
121	ABLAPL/0013474/2020	MAMATA SINHA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	MAHILA P.S. BUXIBAZAR /85 /2020 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack) CT/0000161/2020
122	ABLAPL/0013475/2020	KULU NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KHANDAGIRI P.S. /660 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004607/2020
123	ABLAPL/0013476/2020	RASHMI RANJAN PATASANI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	KHANDAGIRI P.S. /660 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004607/2020
124	ABLAPL/0013477/2020	ABHILASH ABHINANDAN MANIA VS DIRECTORATE OF REVENUE INTELLIGENCE (DRI)	PRANAYA SAHOO VS	/ /0 () //

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MISC CASES FILED on :29/10/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	23/2020 CRLLP/26/2020	REPUBLIC OF INDIA (CBI)-MP	SARTHAK NAYAK
2	196/2020 CRLMP/1081/2020	SURYANSH MODI-MP	BIRAJA PRASANNA DAS
3	501/2020 RVWPET/315/2020	RAJENDRA PR.TRIPATHY-MP	SAMEER KUMAR DAS
4	979/2020 ABLAPL/13453/2020	DILLIP KUMAR DAS-MP	M.R.KHATUA
5	1029/2020 CRLMC/1530/2020	ANUSAYA GOCHHAYAT-MP	S.K.NAYAK 2
6	1054/2020 BLAPL/1756/2020	AJAY KUMAR PRADHAN @ AJAYA-MP	JYOTIRMAYA SAHOO
7	1055/2020 BLAPL/5249/2020	DR. DEBASISH GHOSE-MP	DEBASIS PANDA
8	1055/2020 CRLA/45/2013	SRIDHAR DAS-MP	M/S.DEEPALI MOHAPATRA
9	1056/2020 CRLA/690/2016	BHAJANAMA PRADHAN@BHAJARAM PRADHAN-MP	M/S.AJODHYA RANJAN DASH
10	1196/2020 MACA/706/2020	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
11	1407/2020 WA/635/2020	BIRANCHI NARAYAN DEHURI-MP	J.M.PATTANAIK
12	1408/2020 WA/636/2020	M/S.KALINGA FOODS AND BEVERAGES PRIVATE LIMITED-MP	J.M.PATTANAIK
13	12769/2020 WP(C)/29239/2020	NAKULA NAIK-MP	G.TRIPATHY
14	12770/2020 WP(C)/29240/2020	NIRANJAN NAYAK-MP	SIDHESWAR MALLIK
15	12771/2020 WP(C)/12240/2019	KHURSHEED ALAM KHAN-MP	M/S.SHASHANKA SEKHAR PATRA
16	12772/2020 WP(C)/12237/2019	RASHMITA DEVI-MP	M/S.SHASHANKA SEKHAR PATRA
17	12773/2020 WP(C)/29248/2020	RUCHISMITA SAHOO-MP	DEBASIS TRIPATHY
18	12775/2020 WP(C)/29248/2020	RUCHISMITA SAHOO-MP	DEBASIS TRIPATHY
19	12776/2020 WP(C)/12231/2019	SHUBHASMITA PANJHA-MP	M/S.SHASHANKA SHEKHAR PATRA
20	12777/2020 WP(C)/12233/2019	SANGITA HOTA-MP	M/S.SHASHANKA SHEKHAR PATRA
21	12778/2020 WP(C)/29250/2020	AJAY KUMAR MISHRA-MP	SUBRATA MISHRA
22	12779/2020 WP(C)/16053/2020	PRADYUMNA SATPATHY-MP	R.ACHARY
23	12780/2020 WP(C)/29253/2020	M/S ULTRATECH CEMENT LTD-MP	BIBHU PRASAD DAS
24	12781/2020 WP(C)/24311/2020	T.BALARAM KISSAN-MP	PRASANTA KUMAR NANDA
25	12782/2020 WP(C)/21222/2020	MOHAMMAD SALIM-MP	SURYA NARAYAN SATPATHY
26	12783/2020	M/S.NAGEN HOSPITALITY SERVICES PVT.LTD-MP	R.P.KAR

27	WP(C)/24376/2020 12784/2020	SANYASI PADHAN-MP	GITANJALI MAJHI
28	WP(C)/29259/2020 12785/2020	ARUN KU.MOHAPATRA-MP	SRI PITAMBAR PANDA
29	WP(C)/8602/2016 12786/2020	ARUN KU.MOHAPATRA-MP	M/S.K.K.SWAIN
30	WP(C)/8602/2016 12787/2020	SARAT CHANDRA BARAL-MP	GOPINATH MISHRA
31	WP(C)/29268/2020 12788/2020	MANORANJAN MAHARANA-MP	NIRANJAN LENKA
32	WP(C)/29267/2020 12789/2020	ANANDA CHANDRA DAS-MP	M.UMAKANT SAHOO
33	WP(C)/29272/2020 12790/2020	KRISHNASHIS BEHERA-MP	NIRANJAN LENKA
34	WP(C)/29276/2020 12791/2020	MANAGOBINDA BARAL-MP	AMIT KUMAR NATH
35	WP(C)/29281/2020 12792/2020	MANAGOBINDA BARAL-MP	AMIT KUMAR NATH
36	WP(C)/29281/2020 12793/2020	SOUMYA SURAVITA SINGH-MP	SMRUTI RANJAN MOHAPATRA
37	WP(C)/29286/2020 12794/2020	MANAS RANJAN PATNAIK-MP	PURUSOTTAM CHULI
38	WP(C)/29295/2020 12795/2020	PV CONSTRUCTIONS-MP	KANANBALA ROY CHOUDHURY
39	WP(C)/29296/2020 12796/2020	SUBRAT KUMAR SWAIN-MP	SAMEER KUMAR DAS
40	WP(C)/29297/2020 980/2020	RAJESH KUMARB MODA-MP	
41	ABLAPL/1641/2020 981/2020	DURYODHAN ROUT-MP	
42	ABLAPL/14991/2019 12774/2020	SNEHASUDHA PANDA-MP	
	WP(C)/12239/2019		